

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O.A. NO. 31 of 1995

New Delhi this the 10th day of February, 1995
HON'BLE SHRI JUSTICE S. C. MATHUR, CHAIRMAN

Mohd. Sabir S/O Sahabuddin,
Postal Assistant at Sohna
(Gurgaon) Post Office and
R/O Sohna, Distt. Gurgaon
(Haryana)

... Applicant

(By Advocate Shri V. P. Sharma)

Versus


1. Union of India through
The Director General Postal
Services, Dak Tar Bhawan,
New Delhi.
2. The Director of Postal Services,
Haryana Circle,
Ambala-133001.
3. The Senior Superintendent of
Post Offices, Gurgaon Div.,
Gurgaon (Haryana)

... Respondents

O R D E R (ORAL)

Learned counsel for the applicant has stated that certain material facts were omitted to be stated in the original application and, therefore, he may be permitted to withdraw the application. Prayer is allowed. The application is dismissed as not pressed reserving liberty to the applicant to file fresh application.

/as/


(S. C. Mathur)
Chairman